

3.

24-6-03

MA 1323/03

CA 2854/02

Present:- Ms. Suman Mahto, Proxy for S.A. B.S. Mahto,
for applicant.

CA. Rajinder Khattar, Counsel for Respondent.

MA 1323/03 has been filed by Respondents for
extension of time to implement the Tribunal's
order.

2. MA 1323/03 is allowed. Three months time is
granted to Respondents to implement the Tribunal's
order.

3. MA is accordingly disposed of.

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(Shanker Dey)
on (S)

(Rajinder S. Tantri)
on (S)

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